NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/152/2016

NAME OF THE PETITIONER(S)

: M/s Mather Projects Private Limited & another

NAME OF THE RESPONDENT(S)

: M/s Fancy Resorts & Convention Centre Pvt. Ltd. & 2

others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Courself for Petrton

1) SANDESP KNIMAR

NOV. HARISHANKAL MANI
2) S. SI'DDHTETHAN

FOR NER BEUNNOTARAJAN

ORDER

Shri S Siddharthan, counsel for petitioner present. Shri Sandeep Kumar, proxy counsel representing respondents present. Both the counsels reported that the parties are making efforts to settle the matter and prays time for reporting the final outcome of the settlement talks. Time enlarged at their request, Put up on

27.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)